

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 104**  
**(IB)-1057(PB)/2019**

**IN THE MATTER OF:**

Emicon India Pvt. Ltd.

.... Petitioners/Applicant

v.

M/s. AVJ Developers (India) Pvt. Ltd.

.... Respondent

**Under Section 9 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 02.07.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the Petitioner

Mr. Anurag Ojha, Mr. D.N. Chaturvedi & Ms. Srishti  
Thukral, Advs.

For the Respondent

**ORDER**

For order see, CP. No. (IB)-1758(PB)/2018.

02.07.2019  
Ritu Sharma